

In The Central Administrative Tribunal
Calcutta Bench

MA 777 of 2000
OA 840 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Bijali Palit

- VS -

Eastern Railway

For the Applicant : Mr. R.K.C. Thakur, Counsel

For the Respondents: Mr. P.K. ~~Ayer~~, Counsel

Heard on : 30-03-2001

Date of Order : 30-03-2001

ORDER

D. PURKAYASTHA, JM

On consent of both the parties MA 777 of 2000 is disposed of
and OA 840 of 1996 is fixed for hearing on 6-6-2001 as per order of
the Hon'ble High Court of Calcutta.

B.P. Singh
(B.P. Singh)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)

DKN